# STRIKE BY CASUAL LABOUR AT WALTAIR ON S.E. RAILWAY

\*209. SHRI P. K. KUMARAN: Shri M. V. BHADRAM:

Will the Miniskr of RAILWAYS be pleased to state:

- (a) whether there was a strike by the casual labour employed by the S.E. Railway in the Marshalling Yard at Waltair during the month of March, 1966;
- (b) if so, the issues involved in the strike; and
  - (c) the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir.

- (b) For revision of rates of wages.
- (c) The aggregate wages per month paid by the Railway to the casual labour are not less than those earned by other casual labour in the area and this position was explained to the casual labour by the Railway and the workers resumed duties unconditionally from 9-3-66.

### CALLING OP STAFF OF OTHER ZONAL RAILWAYS FOR SOUTH CENTRAL ZONE

- \*210. SHRI G. MURAHARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether consequent upon the formation of the new South Central Zone, volunteers have been called from all the Zonal Railways for staff requirements; and
- (b) if so, whether this procedure would not adversely affect the promotional opportunities of the staff already employed in the Zone?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir; the Zonal Railways have been instructed to ask their staff, excluding those working in Railway Workshops, for option to serve on the proposed South Central Railway.

(b) It has been decided that for determining the seniority of the staff who would be transferred to the new Zone, the principles which were laid down in 1951 for determining the seniority of staff on the the regrouped Railways will be followed. It will, as far as possible, ensure that the promotional chances of the staff on the new Zone are not adversely affected.

to Questions

# UNAUTHORISED CHAIN PULLING AND TICKETLESS TRAVELLING BETWEEN BALLIA AND CHUPRA STATIONS

- •211. SHRI CHANDRA SHEKHAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that several complaints in connection with un-authorised chain pulling and tieketless travelling between Ballia and Chupra stations have been recorded in the Complaint Book of Ballia Railway station during the last three months;
- (b) if so, the number of cases of chain pulling during last three months between the said stations and the preventive measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes, Sir; 4 complaints have been recorded.

(b) There were 920 cases of alarm chain pulling. Magisterial raids and surprise checks by flying squads were conducted against tieketless travel and unauthorised alarm chain pulling.

# LINKING OI KANSA WITH BIIII.DI ON THE WESTERN RAILWAY

- \*212. SHRI K. S. CHAVDA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether any survey has been undertaken to link Kansa with Bhildi in the Rajkot Division of the Western Railway;
- (b) if so, when the survey was done; and
- (c) if the answer to part (a) above be in the negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) to (c) No, Sir; however, from a long term point of view, a

1185

rail link between Bhildi and Wagrod (a station on the Mehsana-Patan-Kakosi-Metrana Road Section) which may provide an alternative route to the Western Railway trunk route in case there is heavy traffic development, is under investigation. The investigations are still in a very preliminary

#### BUMPING OF BOGIES DUE TO DEFECTIVE TRACK

- •213. SHRI JAGANNATH PRASAD PAHADIA: Will the Minister of RAIL-WAYS be pleased to state:
- (a) whether Government's attention has been drawn to the fact that the bogies of trains bump tremendously due to defective track between Bharatpur and Bayana stations of the Western Railway; and
- (b) if so, the action proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) No Sir. The track between these two stations is in good and safe condition for running of trains at the maximum permissible speed of 60 miles per hour

(b) Does not arise.

# ADDITIONAL TRAIN BETWEEN BOMBAY AND POONA

- •214. SHRI M. M. DHAR1A: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal under •Government's consideration to start an additional train between Bombay^ and Poona like the Taj-Express; and
  - (b) if so, the detail thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) No, Sir.

(b) Does not arise.

# JOINT VENTURES WITH INDIAN COLLABORAHON IN FOREIGN COUNTRIES

•215. SHRI R. K. BHUWALKA: Will the Minister of COMMERCE be pleased to state:

(a) the number of Joint ventures already set up abroad with Indian collaboration, including the number of the Indian Collaborators, the amount of money invested in the joint venture and the name of the unit set up abroad so far;

to Questions

- (b) the name of the industries against each item;
- (c) the remittances received so far from such collaboration by Indian parties;
- (d) the number of joint ventures that are under consideration for setting up of industries abroad with Indian collaboration; and
- (e) the number of parties that are negotiating for such joint ventures along with the details of the industry and name of the country where such ventures are to be set

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) Approval has been accorded to 38 proposals from 26 Indian industrialists for participation in Joint Industrial enterprises abroad. A statement is laid on the Table of the House. (See below-Statement I).

Indian contribution to the capital of these projects (excluding the Government spon-I sored Uganda sugar project) when fully established will amount to about 30 million

- (c) Since most of these projects are pre sently in various stages of implementation, the question of remittances of profits does not arise at this stage.
- (d) and (e) A statement is laid on the Table of the House (See below-State ment II).

## STATEMENT I

Joint ventures being sel up abroai \*>ith Indian collaboration.

Country of collaboration Africa

Field of collaboration

1. Nigeria

- (1) Engineering goods;
- (2) Textiles;
- (3) Expansion of the existing oil mill:
- (4) Palm Kernel Crushing Plant;